

**DIVISION BENCH**

**ITEM NO. 102**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No.404/2020 & IA No.117/2022 IN CP (IB) No.357/ALD/2018**

**CORAM:**

- 1. SHRI HARNAM SINGH THAKUR,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,  
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> December,  
2022, 02:30 pm**

<b>NAME OF THE COMPANY</b>	<b>DELHI PRAKASHAN VITRAN PVT LTD V/S A H WHEELER &amp; COMPANY PVT LTD</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING:**

Sh. Shubham Agarwal, Adv.

*: For the Operational Creditor & Respondent in IA No. 404/2020*

Ms. Shushmita Mukherji, Adv.

*: For the Corporate Debtor & Applicant in IA No. 404/2020 & IA No. 117/2022*

**ORDER**

**IA No.404/2020 & IA No.117/2022**

The pleadings are complete in IA No.404/2020, but it is stated by Ld. Counsel for the applicant that she has not received the reply to IA No.117/2022. However, Sh. Shubham Agarwal, Advocate for the respondent stated that the reply has already been filed but it is informed by the Court Officer that the same is not available in the Registry.

Ld. Counsel for the respondent is directed to check it with the Registry and supply the copy of the same to the opposite side within two weeks.

Let the matter be listed on 19<sup>th</sup> January, 2023.

—Sd—

**(Subrata Kumar Dash)  
Member (Technical)**

—Sd—

**(Harnam Singh Thakur)  
Member (Judicial)**

**06<sup>th</sup> December, 2022**

*Kumud Narayan  
(PS)*